

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1304
ANSWERED ON 09.02.2017

REVISED PROPOSAL OF POLAVARAM PROJECT

1304. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI)

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether Andhra Pradesh has sent a revised proposal to the Polavaram Project Authority with an estimated cost of Rs. 40200 crores for rehabilitation, land acquisition etc., if so, the details thereof;
- (b) whether all clearances have been approved by the Government, if so, the details thereof;
- (c) the funds sanctioned and released so far for the project; and
- (d) the steps being taken by the Government for completion of the project by 2018?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(Dr. SANJEEV KUMAR BALYAN):

- (a) Proposal regarding revised cost estimate of Rs 40200 crores for Polavaram Project has not been received.
- (b) Details of clearances obtained in respect of Polavaram project are as under:
 - i. Site clearance from Ministry of Environment and Forests (MoEF) (19.09.2005)
 - ii. Environmental clearance from MoEF (25.10.2005)
 - iii. Papikonda wild life sanctuary area clearance from MoEF (06.07.2006)
 - iv. Clearance of Resettlement & Rehabilitation Plan for Scheduled Tribe Project affected families from Ministry of Tribal Affairs (17.04.2007)
 - v. In Principle approval for diversion of forests area from MoEF (29.12.2008)
 - vi. Investment clearance from Planning Commission for Rs. 10151.04 Cr. at 2005-06 Price Level (25.02.2009)
 - vii. Final approval on Forest clearance from MoEF (28.07.2010)

Contd. P2/-

(c) Polavaram Irrigation Project was included under Accelerated Irrigation Benefits Programme (AIBP) during the year 2008-09. The details of Central Assistance (CA) released under AIBP are as follows:

S.No.	Year	Amount (Rs. In crore)
1	2008-09	225.00
2	2009-10	337.47
	Total	562.47

The project has been declared as National Project vide Section 90 of the Andhra Pradesh Reorganisation Act, 2014. The details of funds released after its declaration as National Project are as follows:

S.No.	Year	Amount sanctioned (Rs. in Crore)	Amount Released to Polavaram Project Authority (PPA) (Rs. in crore)
1	2014-15	250.00	250.00
2	2015-16	600.00	600.00
3	2016-17	2081.54	2081.54*
	Total	2931.54	2931.54

*Rs.100 crore through Budget available and Rs.1981.54 crore through NABARD.

(d) As per the Ministry of Finance OM No. F.No. 1(2)/PF-I/2014 (Pt.) dated. 30.09.2016, the Central Government will provide 100% of the balance cost of the irrigation component of the project for the period starting from 01.04.2014, to the extent of the cost of the Irrigation component on that date.

To provide requisite budget during current year, Ministry of Finance has approved proposal to provide Rs.2981.54 crore for this project through NABARD in addition to Rs.100 crore kept in the budget. Against that an amount of Rs.2081.54 crore has already been sanctioned and released to PPA.

Further, to expedite the completion of projects, an Expert Committee and Dam Design Review Panel have been constituted to provide technical and strategic guidance for planning, design and related issues and suggest measures for timely execution, quality control aspects, etc.

